

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1832**

**TO BE ANSWERED ON THE 7<sup>TH</sup> AUGUST, 2024/ SRAVANA 16, 1946 (SAKA)**

**SMUGGLING OF NARCOTIC SUBSTANCES**

**1832 # SHRI NEERAJ SHEKHAR:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the details of the narcotic substances seized during the last three years;**

**(b) the volume of narcotic substances seized in the last three years that were smuggled through the sea route; and**

**(c) the measures taken by Government to stop smuggling of narcotic substances through sea route?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**a) As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2022, the narcotic substances seized during 2020-2022 under the Narcotic Drugs & Psychotropic Substances (NDPS) Act, 1985 is at Annexure-I.**

**b) As reported by various Drug Law Enforcement Agencies (DLEAs) to Narcotics Control Bureau (NCB), the volume of narcotic substances seized that were smuggled through the sea route during the last three years is at Annexure-II.**

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- (c) The Government has taken various measures to stop smuggling of narcotic substances through sea route. Some of these are as under:-**
- (i) A high-level dedicated group has been created in National Security Council Secretariat (NSCS) in November 2022 to analyze the drug trafficking through maritime routes, challenges and solutions (Maritime Security Group – NSCS).**
  - (ii) To monitor coastal borders, Indian Coast Guard has also been empowered under the Narcotic Drugs & Psychotropic Substances Act, 1985 for making interdiction of narcotic drugs in coastal and high seas.**
  - (iii) Director General level talks by NCB are organized with neighboring and other countries such as Myanmar, Iran, Bangladesh, Indonesia, Singapore, Afghanistan, Sri Lanka, etc. to resolve various issues on drugs trafficking having international implications and issue of maritime trafficking.**
  - (iv) To monitor the investigation of important and significant seizures, a Joint Coordination Committee (JCC) with Director General (DG), NCB as its Chairman has been set up.**
  - (v) For effective coordination between various Central and State**

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**Agencies, a new platform namely Narco Coordination (NCORD) Centre has been established by the Government to conduct regular meeting with these agencies for effective Drug Law Enforcement. This NCORD system is 4-tier structure wherein coordination meeting are being held at National level/ State level/ District level for better ground level coordination and cooperation. The issue of maritime drug trafficking is discussed for the coastal states in which all the major port trust authorities are located.**

- (vi) Representatives of Coastal Police, Port Trust as well as representatives from Indian Navy and Indian Coast Guard have been included as member of the State Level NCORD Committee. Representatives of Indian Coast Guard and Port authorities have also been included in District Level Committee of NCORD meetings.**
- (vii) A dedicated Anti Narcotics Task Force has been constituted in all States and Union Territories of the country for taking coordinated and concerted action related to trafficking of drugs including smuggling through maritime routes.**

The total quantity of narcotic substances seized across the country during 2020-2022 under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985.

Year	Opium Based Drugs	Cannabis Based Drugs	Cocaine	Psychotropic Substances	Medicinal Preparations			Drug Precursor - Acetic Anhydride	Other Drugs		
	Kgs.	Kgs.	Kgs.	Kgs.	Kgs.	Nos.	Ltrs.	Kgs.	Kgs.	Nos.	Ltrs.
2020	246223.868	853554.414	493.009	5357.801	82111.512	56069140	139495.917	17.612	129009.023	3185911	964736.08
2021	268671.105	796080.805	2220.49	1457.439	51299.887	44578576	682129.967	0	17415.976	3834111	213496.37
2022	337169.905	1716700.049	71.829	3042.983	16249.711	17189558	4561206.774	0	7341.059	301413	79542.325

Source: Crime in India 2022, NCRB

Revised data for 2020 has been furnished by Sikkim & Manipur. Therefore, comparatively, there may be difference in old published data of Seizures of Drugs under NDPS Act for these States for the year 2020.

Revised data for 2021 has been furnished by Manipur. Therefore, comparatively, there may be difference in old published data of Seizures of Drugs under NDPS Act for the State for the year 2021.

Clarifications are pending from Nagaland for the year 2022.

**Volume of narcotic substances seized in the last three years that were smuggled  
through the sea route**

(In Kgs)

<b>Drug/Year</b>	<b>2021</b>	<b>2022</b>	<b>2023</b>
<b>Amphetamine</b>	0	221.1	0
<b>Methamphetamine</b>	0	198.1	2824
<b>Mixture of ATS &amp; Ketamine</b>	0	0	0
<b>Charas</b>	0	528.7	0
<b>Cocaine</b>	303.403	111.755	85.006
<b>Heroin</b>	4242.36	1789.139	0
<b>Ketamine</b>	0	0	0
<b>Morphine</b>	0	0	0
<b>Ganja</b>	0	422.04	0
<b>Hashish Oil</b>	0	1	0
<b>Total (In Kg)</b>	<b>4545.763</b>	<b>3271.834</b>	<b>2909.006</b>

Source: Narcotics Control Bureau- As reported by various DLEAs to NCB.